

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE**

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**LOK SABHA**

**UNSTARRED QUESTION NO.2935**

**TO BE ANSWERED ON FRIDAY THE 2<sup>ND</sup> DECEMBER, 2016**  
**AGRAHAYANA 11, 1938 (SAKA)**

**IMPORT DUTY ON SILK INDUSTRY**

**2935. SHRI B.N. CHANDRAPPA:  
SHRI D.K. SURESH:  
SHRI NALIN KUMAR KATEEL:**

Will the Minister of FINANCE pleased to state:

- (a) whether the Government has received representation from stakeholders to enhance the import duty of silk from China and if so, the details thereof;
- (b) whether the Government is likely to increase the import duty on silk in the country and if so, the details thereof; and
- (c) the extent to which the said move would benefit the silk farmers and silk industry?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE**  
**(SHRI SANTOSH KUMAR GANGWAR)**

**(a):** Yes Sir, representations were received from the Confederation of Indian Textile Industry (CITI) and from the Federation of India Art Silk Weaving Industry (FIASWI), inter alia, to increase customs duty on import of fabrics, in general, from 10% to 20%.

The same was examined and it was decided not to make any changes in Customs Duty on fabrics.

**(b):** Does not arise in view of reply to (a) above.

**(c):** Does not arise in view of reply to (a) above.

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